

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/218/IB/2017
PETITION NUMBER : CP/467/IB/2017P
NAME OF THE APPLICANT : MANGALAM COTTON INDUSTRY & 24 ORS
NAME OF THE RESPONDENT : G.V. RAVI KUMAR (IN THE MATTER OF THIRUPUR SURYA TEXTILES)
UNDER SECTION : 10 RULE 7

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) ANANT MERATHIA

Counsel for
25 Operational
Creditors.

Anant

2) S.R. Rajagopal
Rohan Rajasekaran
Dreelhi S. Arasu
Chirag Gupta

Counsel for the Director

Reet

3) G V Ravi Kumar
RP

12 S R Ramanathan
ADV

12 Lohman

CA/218/1B/2017

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CP/467/1B/2017

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ORDER

Counsel for RP present. Counsel representing 25 Nos. of Operational Creditors in IA/218/2017 present. Counsel for the RP is directed to file compliance report in relation to the order dated 18.12.2017, after intimating the decision to the authorized representative of 25 Nos. of Operational Creditors before next date of hearing. Put up on 10.01.2018 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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